

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-506
IB-474/ND/2021

IN THE MATTER OF:

Rays Power Infra Pvt. Ltd.

....Applicant

Vs.

RGS Solar Power Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 12.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sushil Daga, Ms. Akshita Koolwal, Advs.

For the Respondent : Mr. Ajay Kumar, Ms. Stuti Vatsa, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of the Operational Creditor and Ld. Counsel on behalf of the Corporate Debtor are present. Both the Counsels submitted that they have filed their written submissions and the same are now available on the e-portal. Order in this matter is **reserved**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)